

Self appraisal report Of Public Authority By Auditor

Year(2020-21)

Year:*

2020-2021

Name Of Public
Authority:*

Central Information Co...

Name Of Ministry:

Ministry Of Personnel, Public Grievances & Pensions

Name Of Department:

Department Of Personnel & Training

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Sr. No	Details of disclosure	Total Marks	Select ed Category by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.1	Particulars of its organisation, functions and duties[Section 4(1)(b)(i)]							
1.1.1	Name and address of the Organization	1.28	Fully Met	1.28	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29_0.pdf	Fully Met	1.28	available
1.1.2	Head of the organization	1.28	Fully Met	1.28	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29_0.pdf	Fully Met	1.28	available

1.1.3	Vision, Mission and Key objectives	0	Not Applicable	0		Not Met	0	CIC remarked that this column is not applicable is not appreciated. Every organization is expected to have its vision, mission and key objectives. CIC may work out its vision, mission and key objectives and upload the same.
1.1.4	Function and duties	1.28	Fully Met	1.28	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29_0.pdf	Fully Met	1.28	available
1.1.5	Organization Chart	1.28	Fully Met	1.28	https://cic.gov.in/organizational-structure	Fully Met	1.28	available

1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	1.28	Fully Met	1.28	https://cic.gov.in/introduction https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xvii%29_1.pdf	Fully Met	1.28	Available
1.2	Power and duties of its officers and employees[Section 4(1) (b)(ii)]							
1.2.1	Powers and duties of officers (administrative, financial and judicial)	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf	Fully Met	1.54	Available.
1.2.2	Power and duties of other employees	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf	Fully Met	1.54	Available.
1.2.3	Rules/ orders under which powers and duty are derived and	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf	Fully Met	1.54	Available.
1.2.4	Exercised	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf	Fully Met	1.54	Available.

1.2.5	Work allocation	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/Circulars%20&Noification/pa.pdf	Fully Met	1.54	Available.
1.3	Procedure followed in decision making process [Section 4(1)(b)(iii)]							
1.3.1	Process of decision making Identify key decision making points	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Partially Met	0.77	The link provided opens to show the format the filing the second appeal to the commission. CIC is expected to prepare a synoptic note indicating the process of decision making etc.
1.3.2	Final decision making authority	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Fully Met	1.54	Information available

[illegible]

1.4.1	Nature of functions/ services offered	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%281%29%28b%29%28iv%29_0.pdf	Fully Met	1.54	The link provided takes us to a synoptic note about norms set by the Commission. However, nature of functions / services offered is otherwise available in the link given against column 1.2.1 and 1.2.2. CIC may take corrective action.
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1.4.2	Norms/ standards for functions/ service delivery	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Final%20Section %204%281%29%28b%29 %28iv%29_0. pdf	Fully Met	1.54	The link provided takes us to a synoptic note about norms set by the Commission. However, nature of functions / services offered is otherwise available in the link given against column 1.2.1 and 1.2.2. CIC may take corrective action.
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[illegible]

1.6.1	Categories of documents	3.85	Fully Met	3.85	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28vi%29_0.pdf	Fully Met	3.85	Available
1.6.2	Custodian of documents/categories	3.85	Fully Met	3.85	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28vi%29_0.pdf	Fully Met	3.85	Available
1.7	Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]							
1.7.1	Name of Boards, Council, Committee etc.	0.96	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29_0.pdf	Fully Met	0.96	Available
1.7.2	Composition	0.96	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29_0.pdf	Fully Met	0.96	Available
1.7.3	Dates from which constituted	0.96	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29_0.pdf	Fully Met	0.96	Available
1.7.4	Term/ Tenure	0.96	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29_0.pdf	Fully Met	0.96	Available
1.7.5	Powers and functions	0.96	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29_0.pdf	Fully Met	0.96	Available
1.7.6	Whether their meetings are open to the public?	0	Not Applicable	0		Not Applicable	0	Not applicable

[illegible]

1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	3.85	Fully Met	3.85	https://cic.gov.in/appellate-authority-cpio-s-of-the-commission	Fully Met	3.85	Available
1.10.2	Address, telephone numbers and email ID of each designated official.	3.85	Fully Met	3.85	https://cic.gov.in/appellate-authority-cpio-s-of-the-commission	Fully Met	3.85	Available
1.11	No. Of employees against whom Disciplinary action has been proposed/taken(Section 4(2))							
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	3.85	Fully Met	3.85	NIL No Employees against whom disciplinary action has been taken.	Fully Met	3.85	Nil information provided in place of link. Therefore, it is fully met.

1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	3.85	Fully Met	3.85	NIL No Employees against whom disciplinary action has been taken.	Fully Met	3.85	Nil information provided in place of link. Therefore, it is fully met.
1.12	Programmes to advance understanding of RTI(Section 26)							
1.12.1	Educational programmes	1.92	Fully Met	1.92	https://cic.gov.in/circulars-and-mom-cic/155	Fully Met	1.92	CIC need to provide more information regarding educational programmes conducted.
1.12.2	Efforts to encourage public authority to participate in these programmes	1.92	Fully Met	1.92	https://cic.gov.in/circulars-and-mom-cic/155	Fully Met	1.92	CIC need to provide more information regarding educational programmes conducted.
1.12.3	Training of CPIO/APIO	1.92	Fully Met	1.92	https://cic.gov.in/circulars-and-mom-cic/155	Fully Met	1.92	Available

1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	0	Not Applicable	0		Not Applicable	0	Not applicable
1.13	Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]							
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	7.69	Fully Met	7.69	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/1607595282_RTP_Circular.p df	Fully Met	7.69	Available
Total		91		89		94	87	
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Self appraisal report Of Public Authority By Auditor

Year(2020-21)

Year:* 2020-2021

Name Of Public Authority:* Central Information Co...

Name Of Ministry: Ministry Of Personnel, Public Grievances & Pensions

Name Of Department: Department Of Personnel & Training

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Sr. No	Details of disclosure	Total Marks	Select ed Category by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Cate gory	Auditor Marks	Auditor Remar ks/UR L
2.1	Budget allocated to each agency including all plans, proposed expenditure and reports on disbursements made etc.[Section 4(1)(b)(xi)]							
2.1.1	Total Budget for the public authority	10	Fully Met	10.00	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29_1.pdf	Fully Met	10.00	Availa ble
2.1.2	Budget for each agency and plan & programmes	0	Not Applicable	0		Not Applicable	0	Not applica ble
2.1.3	Proposed expenditures	0	Not Applicable	0		Not Applicable	0	Not applica ble
2.1.4	Revised budget for each agency, if any	0	Not Applicable	0		Not Applicable	0	Not applica ble

2.1.5	Report on disbursements made and place where the related reports are available		Not Applicable	0		Not Applicable	0	Not applicable
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)							
2.2.1	Budget	16.67	Fully Met	16.67	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29_1.pdf	Fully Met	16.67	Information available. The detail budget may be provided on website.

2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	16.67	Fully Met	16.67	https://cic.gov.in/sites/default/files/RTI%20Disclosure/foreign%20visit%20of%20commissioners.pdf	Partially Met	8.34	Information available upto 2018. Subsequent information if any may be uploaded.
2.2.3		16.67	Fully Met	16.67	https://cic.gov.in/tender-notification	Partially Met	8.34	Information relating to Tenders etc. upto the year 2019 are available. However, details of the bid awarded etc is not available

Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above- and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.

le. CIC need to update the information. It is not correct to say that column is not applicable.

2.3

Manner of execution of subsidy programme [Section 4(i)(b)(xii)]

2.3.1	Name of the programme of activity	0	Not Applicable	0		Not Applicable	0	Not applicable
2.3.2	Objective of the programme	0	Not Applicable	0		Not Applicable	0	Not applicable
2.3.3	Procedure to avail benefits	0	Not Applicable	0		Not Applicable	0	Not applicable

2.3.4	Duration of the programme/scheme	0	Not Applicable	0		Not Applicable	0	Not applicable
2.3.5	Physical and financial targets of the programme	0	Not Applicable	0		Not Applicable	0	Not applicable
2.3.6	Nature/ scale of subsidy /amount allotted	0	Not Applicable	0		Not Applicable	0	Not applicable
2.3.7	Eligibility criteria for grant of subsidy	0	Not Applicable	0		Not Applicable	0	Not applicable
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	0	Not Applicable	0		Not Applicable	0	Not applicable
2.4	Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]							
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	0	Not Applicable	0		Not Applicable	0	Not applicable

[illegible]

2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	50	Fully Met	50.00	There is no admitted audit para.	Fully Met	50.00	No audit para as per self declaration.
Total		110		110		110	93	

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Self appraisal report Of Public Authority By Auditor

Year(2020-21)

Year:*

2020-2021

Name Of Public Authority:*

Central Information Co...

Name Of Ministry:

Ministry Of Personnel, Public Grievances & Pensions

Name Of Department:

Department Of Personnel & Training

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Sr. No	Details of disclosure	Total Marks	Select ed Category by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Category	Auditor Marks	Auditor Remarks/URL
3.1	Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation there of [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]							
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	12.5	Fully Met	12.50	https://cic.gov.in/rti-notifications	Fully Met	12.50	Available.

3.1.2	<p>Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors, (c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants</p>	0	Not Applicable	0		Not Applicable	0	Not applicable
3.1.3	<p>Public-private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any</p>	0	Not Applicable	0		Not Applicable	0	Not applicable
3.1.4	<p>Public-private partnerships (PPP)- Detailed project reports (DPRs)</p>	0	Not Applicable	0		Not Applicable	0	Not applicable
3.1.5	<p>Public-private partnerships (PPP)- Concession agreements.</p>	0	Not Applicable	0		Not Applicable	0	Not applicable

3.1.6	Public-private partnerships (PPP)- Operation and maintenance manuals	0	Not Applicable	0		Not Applicable	0	Not applicable
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	0	Not Applicable	0		Not Applicable	0	Not applicable
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	0	Not Applicable	0		Not Applicable	0	Not applicable
3.1.9	Public- private partnerships (PPP) - Information relating to outputs and outcomes	0	Not Applicable	0		Not Applicable	0	Not applicable

3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	0	Not Applicable	0		Not Applicable	0	Not applicable
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	0	Not Applicable	0		Not Applicable	0	Not applicable
3.2	Are the details of policies / decisions, which affect public, informed to them[Section 4(1) (c)]							
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	16.67	Fully Met	16.67	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Fully Met	16.67	Available.

3.3.1	Use of the most effective means of communication - Internet (website)	50	Fully Met	50.00	https://cic.gov.in/citizen-service	Fully Met	50.00	Available.
3.4	Form of accessibility of information manual/ handbook[Section 4(1)(b)]							
3.4.1	Information manual/handbook available in Electronic format	25	Fully Met	25.00	https://cic.gov.in/rti-disclosures	Fully Met	25.00	Available.
3.4.2	Information manual/handbook available in Printed format	25	Fully Met	25.00	https://cic.gov.in/rti-disclosures	Fully Met	25.00	Available.
3.5	Whether information manual/ handbook available free of cost or not [Section 4(1)(b)]							
3.5.1	List of materials available Free of cost	25	Fully Met	25.00	All the documents uploaded in public domain are in pdf and available to Public	Fully Met	25.00	Available.
3.5.2	List of materials available At a reasonable cost of the medium	25	Fully Met	25.00	All the documents uploaded in public domain are in pdf and available to Public	Fully Met	25.00	Available.
Total		213		213		213	213	

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Self appraisal report Of Public Authority By Auditor

Year(2020-21)

Year:* 2020-2021

Name Of Public Authority:* Central Information Co...

Name Of Ministry: Ministry Of Personnel, Public Grievances & Pensions

Name Of Department: Department Of Personnel & Training

Search

Sr. No	Details of disclosure	Total Marks	Select ed Categ ory by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Categ ory	Auditor Marks	Auditor Remar ks/URL
4.1	Language in which Information Manual/Handbook Available [F No. 1/6/2011-IR dt. 15.4.2013]							
4.1.1	English	14.29	Fully Met	14.29	https://cic.gov.in/rti-disclosures	Fully Met	14.29	Availa ble.
4.1.2	Vernacular/ Local Language	14.29	Fully Met	14.29	https://cic.gov.in/rti-disclosures	Fully Met	14.29	Availa ble.
4.2	When was the information Manual/Handbook last updated?[F No. 1/6/2011-IR dt 15.4.2013]							
4.2.1	Last date of Annual updation	28.57	Fully Met	28.57	https://cic.gov.in/rti-disclosures	Fully Met	28.57	Availa ble.
4.3	Information available in electronic form[Section 4(1)(b)(xiv)]							
4.3.1	Details of information available in electronic form	9.52	Fully Met	9.52	https://cic.gov.in/sitemap	Fully Met	9.52	Availa ble.
4.3.2	Name/ title of the document/ Record/ other information	9.52	Fully Met	9.52	https://cic.gov.in/sitemap	Fully Met	9.52	Availa ble.

4.3.3	Location where available	9.52	Fully Met	9.52	https://cic.gov.in/sitemap Available on click	Fully Met	9.52	Available.
4.4	Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]							
4.4.1	Name & location of the faculty	7.14	Fully Met	7.14	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf	Fully Met	7.14	Available.
4.4.2	Details of information made available	7.14	Fully Met	7.14	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf	Fully Met	7.14	information available.
4.4.3	Working hours of the facility	7.14	Fully Met	7.14	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf	Fully Met	7.14	Available.
4.4.4	Contact person & contact details (Phone, fax email)	7.14	Fully Met	7.14	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf	Fully Met	7.14	information available.
4.5	Such other information as may be prescribed under Section 4(i) (b)(xvii)							
4.5.1	Grievance redressal mechanism	3.57	Fully Met	3.57	https://pgportal.gov.in/	Fully Met	3.57	Available.
4.5.2	Details of applications received under RTI and information provided	3.57	Fully Met	3.57	https://dsscic.nic.in/rti-request/	Fully Met	3.57	Available.

4.5.3	List of completed schemes/ projects/ Programmes	3.57	Fully Met	3.57	No ongoing Scheme.	Not Met	0	Not available.
4.5.4	List of schemes/ projects/ programme underway	3.57	Fully Met	3.57	No ongoing Scheme.	Not Applicable	0	Not applicable
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	3.57	Not Met	0		Not Met	0	Not applicable
4.5.6	Annual Report	3.57	Fully Met	3.57	https://cic.gov.in/reports/37	Fully Met	3.57	Available
4.5.7	Frequently Asked Question (FAQs)	3.57	Fully Met	3.57	https://cic.gov.in/faq	Fully Met	3.57	Available

4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	0	Not Applicable	0		Not Met	0	Citizen charter of CIC may be prepared and uploaded.
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4.6

Receipt & Disposal of RTI applications & appeals [F.No 1/6/2011-IR dt. 15.04.2013]

4.6.1	Details of applications received and disposed	14.29	Fully Met	14.29	https://dsscic.nic.in/rti-request/	Fully Met	14.29	Available
4.6.2	Details of appeals received and orders issued	14.29	Fully Met	14.29	https://dsscic.nic.in/rti-request/appeal	Fully Met	14.29	Available

4.7

Replies to questions asked in the parliament[Section 4(1)(d)(2)]

4.7.1	Details of questions asked and replies given	28.57	Fully Met	28.57	https://cic.gov.in/rti-disclosures	Fully Met	28.57	Information upto 2019 is available. The same need be updated if any.
Total		196		193		196	186	

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Self appraisal report Of Public Authority By Auditor

Year(2020-21)

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Name Of Public Authority:* Central Information Co...

Name Of Ministry: Ministry Of Personnel, Public Grievances & Pensions

Name Of Department: Department Of Personnel & Training

Search

Sr. No	Details of disclosure	Total Marks	Select ed Category by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Category	Auditor Marks	Auditor Remarks/URL
5.1	Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]							
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	20	Fully Met	20.00	https://cic.gov.in/appellate-authority-cpio-s-of-the-commission	Fully Met	20.00	Available
5.1.2	Details of third party audit of voluntary disclosure - (a) Dates of audit carried out, (b) Report of the audit carried out	20	Fully Met	20.00	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Audited%20Report%20of%20Central_Information_Commission%202019-20.pdf	Fully Met	20.00	Available

5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) 20 Date of appointment, (b) Name & Designation of the officers	Fully Met	20.00	https://cic.gov.in/appellate-authority-cpio-s-of-the-commission	Fully Met	20.00	Available
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure (a) Dates 20 from which constituted, (b) Name & Designation of the officers	Fully Met	20.00	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/committees%20order%20%281%29-12-10-21.pdf	Fully Met	20.00	Available
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates 20 from which constituted, (b) Name & Designation of the Officers	Fully Met	20.00	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/committees%20order%20%281%29-12-10-21.pdf	Fully Met	20.00	Available

Total	100	100	100	100
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Self appraisal report Of Public Authority By Auditor

Year(2020-21)

Year:*

2020-2021

Name Of Public Authority:*

Central Information Co...

Name Of Ministry:

Ministry Of Personnel, Public Grievances & Pensions

Name Of Department:

Department Of Personnel & Training

Search

Sr. No	Details of disclosure	Total Marks	Select ed Categ ory by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Categ ory	Auditor Marks	Auditor Remar ks/URL
6.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	25	Fully Met	25.00	https://cic.gov.in/rti-disclosures	Fully Met	25.00	Inform ation availab le.
6.2	Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Publ							
6.2.1	Whether STQC certification obtained and its validity	12.5	Fully Met	12.50	https://cic.gov.in/sites/default/files/Circulars%20%26Noificatio n/STQC%20Certificate%20-CIC%20webstie.pdf	Fully Met	12.50	Availa ble.

6.2.2	Does the website show the certificate on the Website?	12.5	Fully Met	12.50	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/STQC%20Certificate%20-CIC%20webstie.pdf	Fully Met	12.50	Available.
Total		50		50		50	50	
Previous (/question/auditor-transparency-viewing-report-pa-wise?year=2021&pa=2&id=5)								